

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1951/2017

New Delhi, this the 20th day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Amit Misra,
S/o Sri Chandra Kanta Misra,
Aged about 45 years,
Working as Deputy Conservator of Forest, Group A,
R/o House no. 5, Type V,
Akansha Parisar, Pocket B, Sector F,
Janki Puram, Lucknow (UP)-226021. Applicant

(through Sh. Manu Parashar)

Versus

1. Union of India through
The Secretary,
Ministry of Environment, Forests & Climate Change,
Indira Paryawaran Bhawan,
Jor Bagh Road, New Delhi-110003.

2. Ministry of Environment, Forests & Climate Change,
Through the Secretary,
Indira Paryawaran Bhawan,
Jor Bagh Road, New Delhi-110003. Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this matter was taken up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw this OA.

2. Accordingly, this OA is dismissed as withdrawn.

**(Shekhar Agarwal)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

/ns/